

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:348
ANSWERED ON:09.12.2016
Registration of Companies with ROCs
Shetty Shri Gopal Chinayya

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether a large number of companies especially in rural areas are functioning without being registered with the Registrar of Companies (ROCs) and if so, the details thereof, State/UT-wise;
- (b) whether it is mandatory for a company to get registered it with ROCs within a stipulated time period and if so, the details and the norms fixed in this regard; and
- (c) the action taken by the Government against erring companies during the last three years and the current year, Year/ State-wise?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (c) A statement is laid on the Table of the House.
